

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7300

ANSWERED ON:13.05.2005

PROTECTION OF SMALL INVESTORS

Dhotre Shri Sanjay Shamrao;Prabhu Shri Suresh Prabhakar;Wagmare Shri Suresh Ganpatrao

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government has received complaints in regard to the auditing of accounts of India Charge Chrome Limited;
- (b) if so, the details thereof along with the action taken by the Government thereon;
- (c) whether the company has not presented correct financial data to IDBI for the last two years;
- (d) if so, the impact on the small investors as a result thereof; and
- (e) the steps taken by the Government to protect the interests of small investors/shareholders of the company?

**Answer**

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (e) The information is being collected and will be laid on the Table of the House.